

(iv) All consignments of drugs are inspected by the officers of the Central Drugs Control Organisation to check whether they comply with the labelling and other requirements under the above Act and Rules. Samples are drawn frequently and at random from imported consignments for test. It is ensured that the products of all manufacturers are subjected to test frequently.

(v) Particulars of drugs imported at any one port when reported upon adversely are circulated amongst other ports so that necessary checks could be exercised on the quality of similar consignments if any, imported at the other ports.

(vi) Biological and special products are required to be imported under a licence, under the above Act and Rules which is issued on the basis of an undertaking given by the foreign manufacturers that the drug exported by them will comply with all the provisions regarding quality etc. as laid down in the above Act and Rules.

(vii) Consignments of imported drugs found to be sub-standard in quality are required to be either exported to the country of origin or forfeited to the customs Authorities for destruction, apart from any penalty that may be imposed in this connection on the importer of such drugs.

This has had a salutary effect in that, drug not of standard quality are not found to be exported deliberately or willfully by the foreign manufacturers.

Family Planning Programme

- *205. Shri P. C. Borooah:
 Shri M. L. Dwivedi:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri Prakash Vir Shastri:
 Shri Hukam Chand
 Kachhavaia:
 Shri Jagdev Singh Siddhanti:
 Shri Bibhuti Mishra:

Shri K. N. Tiwary:
 Shri Bade:
 Shri Yashpal Singh:
 Shri Hem Barua:
 Shri D. C. Sharma:
 Shri M. L. Jadhav:
 Shri Ram Sewak Yadav:
 Shri Bagri:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether an assessment of the success of family planning programme has recently been made;

(b) if so, the success so far achieved in this campaign in the different States and Union Territories; and

(c) the further steps contemplated in this direction?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes, Sir.

(b) and (c). The reports on the progress of the Family Planning Programme in different States and Union Territories received from the assessment teams set up by the Government of India are being examined by the Family Planning Programme Evaluation and Planning Committee. The report of that Committee is still awaited. A statement indicating the success so far achieved in the Family Planning Programme and further steps contemplated in that direction is laid on the Table of the House. [Placed in Library. See No. LT-5568/66].

दिल्ली के अस्पताल

- *206. डा० राम मनोहर लोहिया :
 श्री बागड़ी :
 श्री यशपाल सिंह :
 श्री हुकम चन्द कछवाय :
 श्री बड़े :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बारे में शिकायतें मिली हैं कि दिल्ली के अस्पतालों